

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/218(KB)2023
IA(I.B.C)/560(KB)2024,
IA(I.B.C)/561(KB)2024,
IA(I.B.C)/592(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	MILLER TRADERS PRIVATE LIMITED VS JAI GOKUL TOWERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Altamash Alim, Adv.] For the RP
Mr. Sumit Biswas, Adv.]
Ms. Rajashree Bhowmick, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the RP present.
2. **IA(I.B.C)/560(KB)2024:**
 - a. This application has been filed by the Resolution Professional to place on record the revised lists of creditors, which is placed at page nos. 7 to 10 of the application. The revised lists of creditors are taken on record, and, accordingly this application is **disposed of**.
3. **IA(I.B.C)/561(KB)2024:**
 - a. This application has been filed by the Resolution Professional to place on record the 2nd Progress Report, which is placed at page no. 24 onwards (pg. nos. 11 to 13 & 14 to 17) of the application. This application is supported by an affidavit which is placed at page nos. 29 to 31 of the application. The 2nd Progress Report is taken on record, and, accordingly this application is **disposed of**.
4. List the matter for further Progress Report on **14.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**